



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 28.01.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Rajpal Yadav, VP			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 404/Chd/25	ITO Vs The Rainkh Coop Agri Service Society	B	12.11.2025	27.01.2026	Dismissed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Rajpal Yadav, VP			
1 & 2	ITA Nos.125 & 126/Chd/25	M/s Vision Humanity	B	27.01.2026	28.01.2026	Allowed
3	ITA No. 447/Chd/25	ITO Vs Sh. Surinder Kumar Verma	B	27.01.2026	28.01.2026	Dismissed
4	MA No. 39/Chd/25	ITO Vs Harsoria Hospitality	B	28.01.206	28.01.2026	Dismissed
Author: Sh. Rajpal Yadav, VP						
1	ITA No. 1379/Chd/25	Sh. Amarjit Singh Marwaha	SMC	21.01.2026	28.01.2026	Partly Allowed
2	ITA No. 1394/Chd/25	Sh. Jatinder Kaura through Legal Heir Smt. Dimple Kaura	SMC	22.01.2026	28.01.2026	Allowed
3	ITA No. 1353/Chd/25	M/s Star Biotech	SMC	21.01.2026	28.01.2026	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM						
1 & 2	MA Nos. 82 & 83/Chd/25	ITO Vs M/s Pasific Engineers	SMC	28.01.2026	28.01.2026	Dismissed


Assistant Registrar